

this stage as to when a decision in the matter would be taken.

#### **Excavations at Balirajgarh in Bihar**

2314. SHRI BHOGEN DRA JHA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether excavation of only a part of the ruins of the wall alone has established 200 B.C. old antiquity of the site at Balirajgarh and the excavation had to be given up due to water having come up during 1975-76, whether it is proposed to continue the excavation after pumping out water and also digging interior parts of garh including tank which is widely believed to be more antique; and

(b) whether excavation is proposed at Kalna and other places believed to date back to the days of Janak and Sita?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) During course of excavation for three field seasons across the rampart and within fortified area, the discovery of walls and other antiquities like beads, coins, Sunga terracotta plaques, bone objects etc. besides a few fragments of the Northern Black Polished Ware have established the antiquity of the ancient site at Balirajgarh to circa second century B.C.

Since the cultural sequence of the site is already established, further excavation is not considered necessary.

(b) No, Sir.

#### **Alleged Staff Removed in Izatnagar Division**

2315. SHRI DAYA RAM SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that in the Izatnagar Division of the NE Railway that the Discipline & Appeal Rules, 1968 are not followed for removal of staff of various categories including telephone operations;

(b) will the Minister place a copy of list of staff removed with the gist of allegations and the formalities as required under DAR rules for persual; and

(c) reasons for withholding of appeal against removal order since December, 1981 by the Appellate Authority on Izatnagar Division NE Railway and non-payment of provident fund etc. of removed staff since last 22 months?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) It is not a fact that Discipline and Appeal Rules, 1968 are not followed on the Izatnagar Division of North Eastern Railway.

(b) A statement giving the list of Railway staff of Izatnagar Division removed from various lapses under the Discipline and Appeal Rules is attached.

(c) The information is being collected and will be placed on the table of the Sabha.

## Statement

*Details of staff removed/dismitted from Railway service on Izatnagar Division N.F. Railway—Lok Sabha Unstarred Question No. 2315.*

Sl. No.	Name of employees re-moved/dismitted	Designation	Date of delinquency	Brief reasons for removal/dismittal	Remarks
1					
	S/Shri				
1	Nathu Ram	Ex. Telephone Operator (S&T)	May, 1978	Made malicious allegations against superior officers to Vigilance which are not proved.	Discipline & Appeal Rules' action under Rule 9 to 13 taken.
2	Shitla Persad Tripathi	Ex. Electrical Signal Maintainer (S&T)	8-12-80	Illegally participated in demonstration and criticised Govt. and its policies.	Removed under Rule 14 (ii) of Discipline & Appeal Rules 1968.
3	Satya Narain Dubey	Ex. Khalasi (S&T)	15-8-81		
4	A.N. Sinha	Ex Diesel Assistant	12-1-81	Willfully stoppen train services, affecting supply of essentials and the life of community.	Do.
5	A.A. Khan	Ex. Fireman	1-2-81		Do.
6	S.R. Khan	Do.	31-1-81		Do.
7	J.K. Saxena	Do.	Do.		Do.
8	B.N. Sen Gupta	Do.	Do.		Do.
9	Patras	Ex Driver 'A'	Do.		Do.
10	Sukh Lal	Ex Driver 'A'	Do.		Do.
11	D.N. Paul	Ex. D/Driver	1-2-81		Do.

1	2	3	4	5	6
12	S.P. Misra . . .	Ex. Diesel Driver	1-2-81	Do.	Do.
13	J.S. Tank . . .	Ex. D/Assistant	1-2-81	Do.	Do.
14	D.N. Tandon . . .	Ex. Fireman I	2-2-81	Willfully stopped train services affecting supply of essentials and the life of community.	Removed under Rule 14(ii) of Discipline & Appeal Rules, 1968
15	Bankey Lal . . .	Ex. Driver 'C'	2-2-81	Do.	Do.
16	R.T. Katiyar . . .	Ex. Fireman	2-2-81	Do.	Do.
17	Teja Lal . . .	Ex. Fireman 'B'	1-2-81	Do.	Do.
18	Bhanu Pratap . . .	Ex. Fitter	17-6-81	Do.	Do.
19	Jamil Ahmed . . .	Ex. Train Lighting Fitter (Electrical)	11-12-80	Forcibly entered Inspection car in a drunken state and handled DME (C&W) and also made an attempt to assault a shunting man.	Do
20	Sa ulendra Kumar . . .	Ex. Khalasy (Electrical)	15-8-81	After Flag Hoising on 15-8-81 at Pilbhit, he participated in a demonstration, criticising Govt. and its politics, using abusive language against superiors and officers.	Do.
21	Kashi Nath Yadav . . .	Ex. Gateman (TFG)	1-76	Obtained employment by submitting false certificate of working as casual labourer.	Removed after adopting procedure laid down in Rule 9 to 13 of DAR.
22	Ram Prasad . . .	Do.	8-8-78	Unauthorised occupation of Railway Quarter.	Do.
23	Asha Ram . . .	Ex. Khalasi (G&W)	22-5-81	Mis-behaviour with senior subordinate.	Do.